

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 291/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Tac Technosoft Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
44)	Mr. Chaitanya Common Order Advocate for Petitioner	Rehder R. Akades	
	TCSP 288/2017/230-232/NCLT/MB/MAH/2017		
	TCSP 289/2017/230-232/NCLT/MB/MAH/2017		
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	TCSP 291/2017/230-232/NCLT/MB/MAH/2017		

At the request of the Regional Director, two weeks' time is granted to file his report.

List this matter on 13th April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)